

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 319 OF 2019 &**  
**IA NOS. 1564, 1565, 1566 & 1567 OF 2019**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Sudhakara Infratech Private Ltd.**

**... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Sourav Roy  
Mr. Ruchir Ranjan Rai  
Mr. Harsh Anand  
Mr. Gaurav Majumdar

Er. Vinod Kr. Prajapati, AE (Rep.)

Counsel for the Respondent(s) :

Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Aashish Gupta  
Mr. Arjun Pal  
Mr. Varun Byreddy for R-2 & R-5

Mr. Puneet Chandra for R-4

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-5

**ORDER**

Objections/reply by additional Respondents shall be filed by next date of hearing.

List the matter on **12.12.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**